

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

STARRED QUESTION NO:317
ANSWERED ON:11.08.2003
KRISHI SHRAMIK SAMAJIK SURAKSHA YOJANA
ASHOK NAMDEORAO MOHOL

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government have launched Krishi Shramik Samajik Suraksha Yojana for agricultural workers in the unorganised sector;
- (b) if so, the main features of the said yojana;
- (c) whether the Government have prepared detailed action plan to implement the scheme;
- (d) if so, the details thereof;
- (e) the share of fund contribution of the Union Government in the said scheme;
- (f) the names of the selected districts where the said scheme has been implemented; and
- (g) the time by when the remaining districts are likely to be covered under the scheme?

Answer

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a) to (g): A statement is laid on the table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.317 for 11.8.2003 by Shri Ashok N. Mohol, M.P. regarding Krishi Shramik Samajik Suraksha Yojana.

(a): Yes, Sir. The Government launched 'Krishi Shramik Samajik Suraksha Yojana-2001' w.e.f. 1st July,2001 to provide social security to the agricultural workers through the Life Insurance Corporation of India (LIC).

(b): The scheme envisages to provide life-cum-accident insurance, money back, pension and superannuation benefits. Agricultural workers between age group of 18 years and 50 years can enter into the scheme. Under the scheme, an agricultural worker has to contribute Rs. 1/- per day or Rs. 365/- per year and the government has to contribute Rs. 2/- per day or Rs. 730/- per year per beneficiary.

(c)&(d): It is proposed to cover 10 lakh agricultural workers @ 20,000 agricultural workers from each identified district during the first phase of three years i.e. upto March, 2004.

(e): The share of government contribution is Rs. 2/- per day i.e. Rs. 730/- per year per beneficiary.

(f): The Scheme is being implemented in the following 50 districts:

1 Hissar 2 Jabalpur
3 Madhepura 4 Aizwal
5 Krishna 6 Kangara
7 Allahabad 8 Gaya
9 West Tripura 10 Dharwad
11 Jammu 12 Badaun
13 Saharsa 14 Palakkad
15 Raichur 16 Amritsar
17 Nainital 18 Sambalpur
19 Thanjavur 20 Kheda
21 Udaipur 22 Dehradun
23 Koraput 24 Trichirapalli
25 Surat 26 Sriganganagar
27 Nagaon 28 Bardhawan
29 Madurai 30 Jalgaon
31 West Nimar 32 East Siang
33 West Midnapur 34 Cuddalore
35 Dhule 36 Ujjain
37 Imphal 38 East Sikkim

39 Guntur 40 Yavatmal
41 Raipur 42 Palamau
43 East Khasi Hills 44 East Godavari
45 Solapur 46 Bilaspur
47 Singhbhum West 48 Kohima
49 West Godavari 50 North Goa

(g): Since this is a pilot scheme, its extension to other districts will be considered after evaluation of the scheme during first phase.